

ORISSA HIGH COURT

FILING REPORT AS ON :07/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CRLMP/0001989/2023	BISHNU PRASAD SAHU VS DY. COMMNR. OF POLICE, BHUBANESWAR	RANJAN KUMAR ROUT VS	SAHID NAGAR P.S. /189 /2023 () //
2	FAO/0000464/2023	D.M., ORIENTAL INSURANCE CO.LTD. VS SITA SWAIN	PRASANTA KUMAR MAHALI VS	// () //
3	MACA/0000968/2023	SIBA PRASAD PARIDA VS JAMBESWAR SWAIN	PRADEEP KUMAR MISHRA VS	// () //
4	RSA/0000416/2023	PRAMODANANDA SAHOO VS PRADIPTA KUMAR SAHOO	BIBEKANANDA BHUYAN VS	// () //
5	WA/0002537/2023	STATE OF ODISHA VS D. SHIVA PRASAD	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
6	WA/0002538/2023	DEBADUTTA SAMAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :07/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	204/2023 WPC(OAC)/4391/2016	SUVENDU KUMAR ROUSTRAY-MP	
2	841/2023 FAO/464/2023	D.M., ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
3	1153/2023 RSA/416/2023	PRAMODANANDA SAHOO-MP	BIBEKANANDA BHUYAN
4	1742/2023 MACA/968/2023	SIBA PRASAD PARIDA-MP	PRADEEP KUMAR MISHRA
5	1923/2023 ABLAPL/10108/2023	DURGA PRASAD PANI-MP	
6	2454/2023 CRLA/1120/2023	LUDASINI NAYAK-MP	DEVASHIS PANDA
7	7457/2023 WA/2537/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
8	7458/2023 WA/2537/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
9	7459/2023 WA/2537/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
10	16081/2023 WP(C)/26742/2023	SURESH CHANDRA SAHU-MP	